1

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O. A. No. 130 OF 2025

U/S SEC 14 & 15 OF N.G.T ACT, 2010

IN THE MATTER OF

VARUN GULATI ....APPLICANT

Versus

STATE OF UTTAR PRADESH & ORS ..RESPONDENTS

WRITTEN SUBMISSIONS ON BEHALF OF THE APPLICANT

FOR INDEX:- Kindly See Inside

New Delhi
Dated: 25.04.2026

Filed BY

Shariq Mansi

S.A ZAIDI & MANSI CHAHAL
ADVOCATES
CHAMBER NO- 7, TRISHUL TOWER
KAUSHAMBHI, GHAZIABAD U.P
(M): 8377863559
EMAIL: mansichahal104@gmail.com

2

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O. A. No. 130 OF 2025

U/S SEC 14 & 15 OF N.G.T ACT, 2010

IN THE MATTER OF

VARUN GULATI ....APPLICANT

Versus

STATE OF UTTAR PRADESH & ORS ..RESPONDENTS

INDEX

S. No.	Particulars	Pages
1.	Written Submissions on behalf of the Applicant	1-10
2.	The geo tagged photographs showing dyeing units operating illegally are annexed herewith and marked as ANNEXURE A/1.	11-25
3.	The True Copies of the Complaints lodged by applicant on IGRS portal are annexed herewith and marked as ANNEXURE A/2.	26-31
4.	The News Published in Newspapers regarding Sealing of Dyeing units by City Magistrate Sambhal is annexed herewith and marked as ANNEXURE A/3.	32-35
5.	The True Copy of the ATR of units sealed on the complaint	

	of applicant in District Moradabad and District Amroha by UPPCB is annexed herewith and marked as ANNEXURE A/4.	36 - 41

New Delhi
Dated: 25.04.2026

Filed BY

S.A ZAIDI & MANSI CHAHAL
ADVOCATES
CHAMBER NO- 7, TRISHUL TOWER
KAUSHAMBHI, GHAZIABAD U.P
(M): 8377863559
EMAIL: mansichahal104@gmail.com

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O. A. No. 130 OF 2025

U/S SEC 14 & 15 OF N.G.T ACT, 2010

IN THE MATTER OF

VARUN GULATI ....APPLICANT

Versus

STATE OF UTTAR PRADESH & ORS ..RESPONDENTS

WRITTEN SUBMISSIONS ON BEHALF OF THE APPLICANT

MOST RESPECTFULLY SHOWETH:

1. That the present Original Application is being heard by this Hon'ble Tribunal with respect to illegal operation of highly polluting red category units engaged in jeans dyeing/processing activities without obtaining requisite environmental permissions, consents and clearances.

2. That this Hon'ble Tribunal, vide order dated 28.01.2026, has already taken note of the widespread violations and recorded that multiple units were found operating illegally and action including disconnection of electricity and closure directions had been undertaken.

3. That it is also an admitted position on record that several respondent units were operating without obtaining consent from the Pollution Control Board and without statutory compliances, warranting imposition of Environmental Compensation.

4. That the subsequent development which took place in gross violation of the Honourable tribunal's proceedings is that, despite the pendency of the present proceedings before this Hon'ble Tribunal and despite closure actions taken by the Joint Committee/Authorities, it has come to the knowledge of the Applicant that at least 11 of the

respondent units have illegally restarted their operations.

5. That the said units have unlawfully resumed their jeans dyeing operations without obtaining mandatory Consent to Establish/Operate (CTE/CTO), without securing any No Objection Certificates (NOCs) or statutory approvals from the competent authorities, and in an attempt to evade the regulatory actions, have deliberately changed their names and shifted locations, continuing their polluting activities across District Sambhal, Amroha and Moradabad, thereby demonstrating a clear pattern of deliberate, repeated and wilful non-compliance with environmental laws.

The Geo Tagged Photographs showing dyeing units operating illegally are annexed herewith and marked as ANNEXURE A/1.

6. That such conduct clearly establishes that the private respondents are habitual, deliberate and repeated violators of environmental laws.

7. That upon discovering these illegal activities, the Applicant promptly lodged 6 complaints along with the geo locations of the units, on the IGRS Portal, which are still pending.

The True Copies of the Complaints lodged by applicant on IGRS portal are annexed herewith and marked as ANNEXURE A/2.

8. That pursuant to one of the said complaints lodged by the applicant, the City Magistrate, Sambhal conducted an inspection of Sirsi area in Sambhal and found two units actively operating in violation of environmental norms, and accordingly those units were immediately sealed. The news was covered by the media and was published in various news papers. **The News Published in**

Newspapers regarding Sealing of Dyeing units by City Magistrate Sambhal is annexed herewith and marked as ANNEXURE A/3.

9. That furthermore, on the complaint of the Applicant, inspections were also carried out in District Moradabad and District Amroha by UPPCB, wherein the units were similarly found to be in violation of environmental norms, and the said units were thereafter effectively sealed by the Pollution Control Board. It is humbly submitted that these are the same units which were previously operated in sambhal by private respondents. **The True Copy of the ATR of units sealed on the complaint of applicant in District Moradabad and District Amroha by UPPCB is annexed herewith and marked as ANNEXURE A/4.**

10. That however, several other units continue to operate at different locations, under different

names, the geo location of which, are given as above.

11. That it is most respectfully submitted that such illegal operations are being facilitated due to grant of three-phase electricity connections by UPPCL. Without such electricity supply, these polluting dyeing units cannot function. Despite previous disconnections noted in the record, fresh connections are being granted to the same violators under different names, thereby defeating the entire regulatory mechanism.

12. That the conduct of the private respondents is wilful and in blatant disregard of the ongoing proceedings before this Hon'ble Tribunal, is environmentally harmful due to continued discharge of untreated effluents, and is clearly evasive and misleading as the respondents have been changing names and locations to bypass enforcement, and such repeated and deliberate

violations not only defeat regulatory action but also undermine the authority of this Hon'ble Tribunal and the framework of environmental governance.

13. PRAYER:-

In view of the above facts and circumstances, it is most respectfully prayed that this Hon'ble Tribunal may be pleased to:

a) Direct immediate inspection of all newly operating units in District Sambhal, Amroha and Moradabad.

b) Direct UPPCL not to grant or restore electricity connections to any such units without prior clearance from UPPCB

c) Pass any other order(s) as this Hon'ble Tribunal may deem fit in the interest of justice, environment and public health.

Applicant

Through

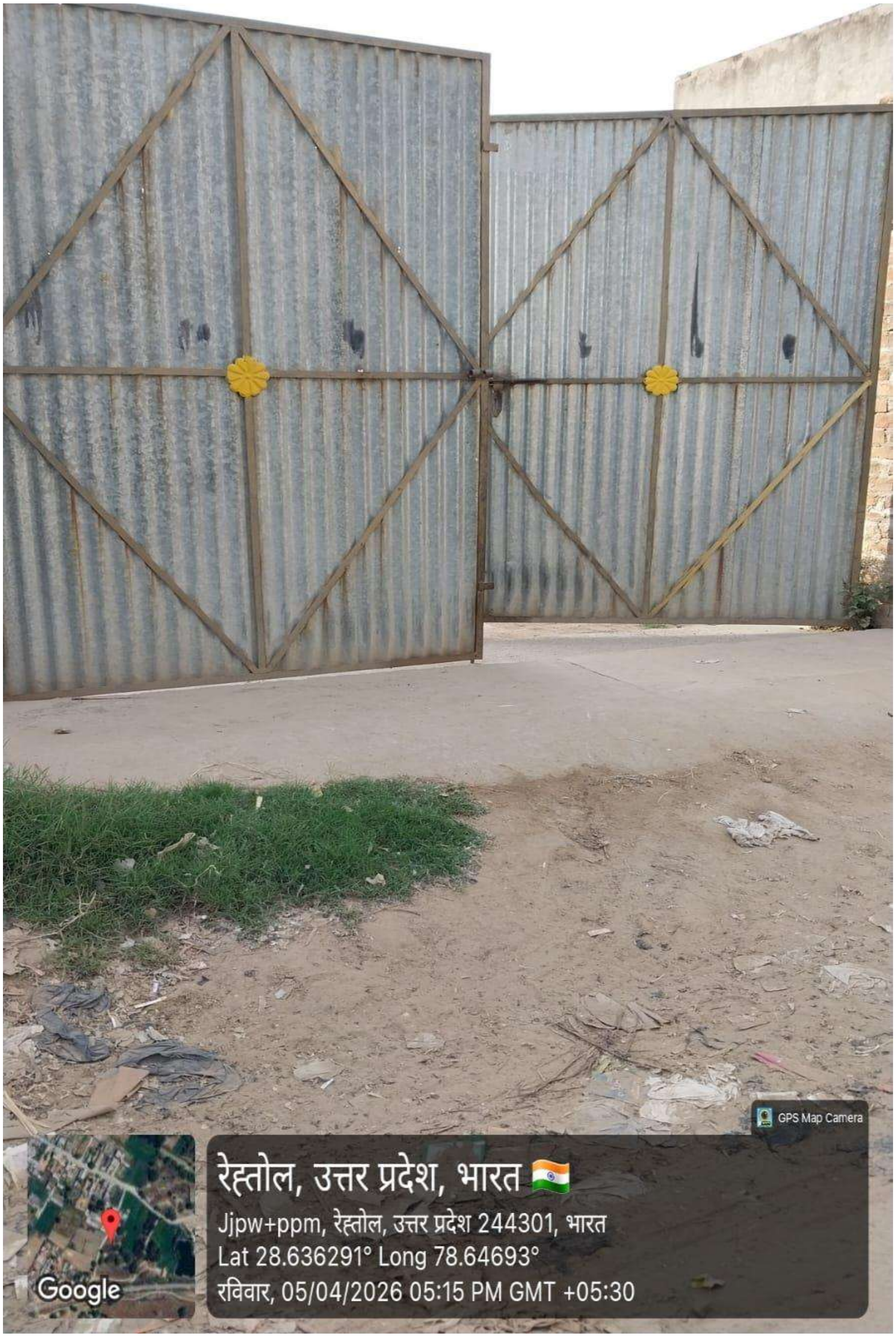
FILED BY

New Delhi
Dated: 25.04.2026

S.A. ZAIDI & MANSI CHAHAL
ADVOCATES

11 ANNEXURE A/1

GEO TAGGED PHOTOGRAPHS SHOWING DYEING UNITS OPERATING ILLEGALLY

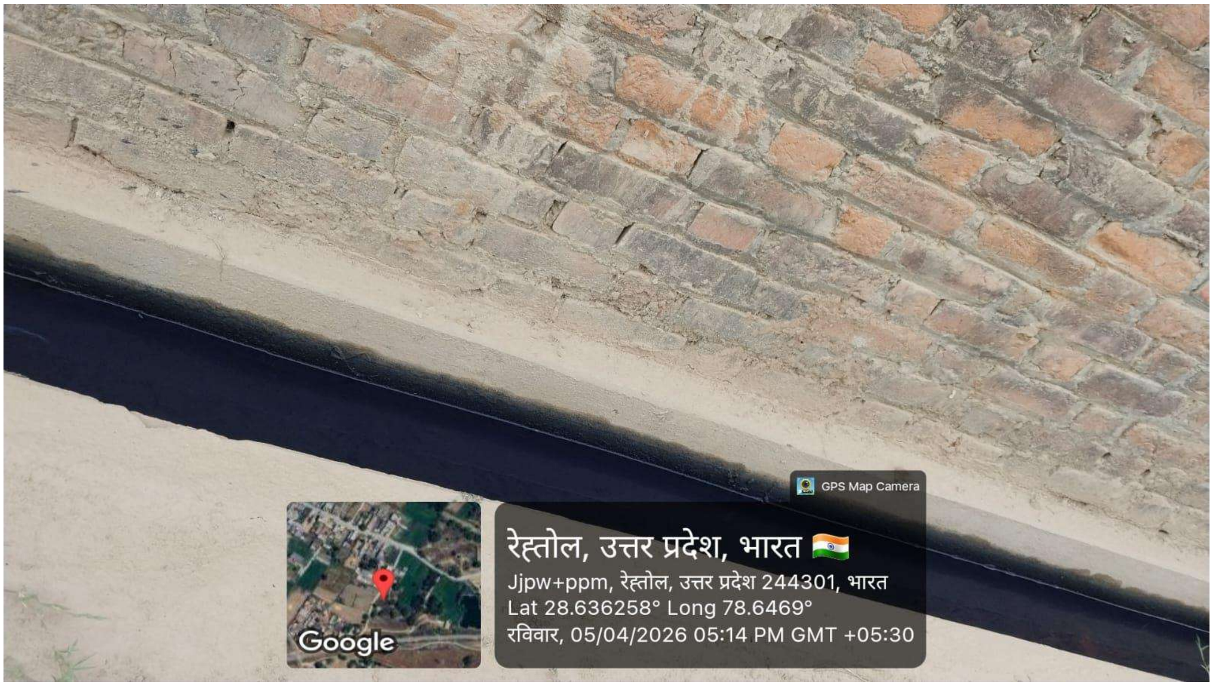


12

GPS Map Camera
Google
धवारसी, उत्तर प्रदेश, भारत
आदमपुर मार्ग, धवारसी, उत्तर प्रदेश 244242, भारत
Lat 28.579788° Long 78.394806°
सोमवार, 06/04/2026 11:33 AM GMT +05:30

13

GPS Map Camera
Google
आदमपुर, उत्तर प्रदेश, भारत
H9gp+6pc, आदमपुर, उत्तर प्रदेश 244242, भारत
Lat 28.575483° Long 78.386496°
सोमवार, 06/04/2026 11:56 AM GMT +05:30


GPS Map Camera
Google
रेह्तोल, उत्तर प्रदेश, भारत
Jjpw+ppm, रेह्तोल, उत्तर प्रदेश 244301, भारत
Lat 28.636258° Long 78.6469°
रविवार, 05/04/2026 05:14 PM GMT +05:30

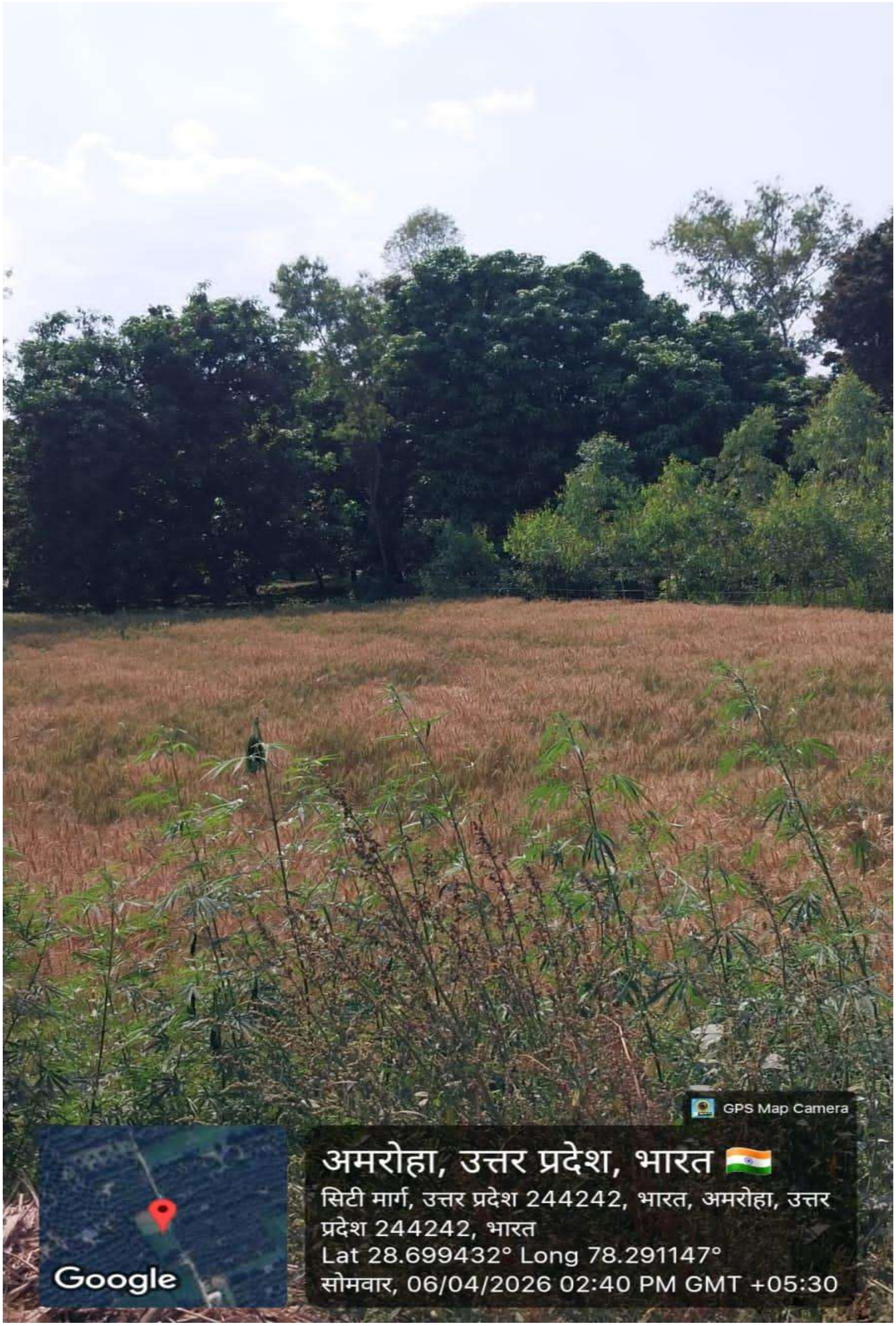
GPS Map Camera
Google
धवारसी, उत्तर प्रदेश, भारत
आदमपुर मार्ग, धवारसी, उत्तर प्रदेश 244242, भारत
Lat 28.579862° Long 78.394839°
सोमवार, 06/04/2026 12:07 PM GMT +05:30

15

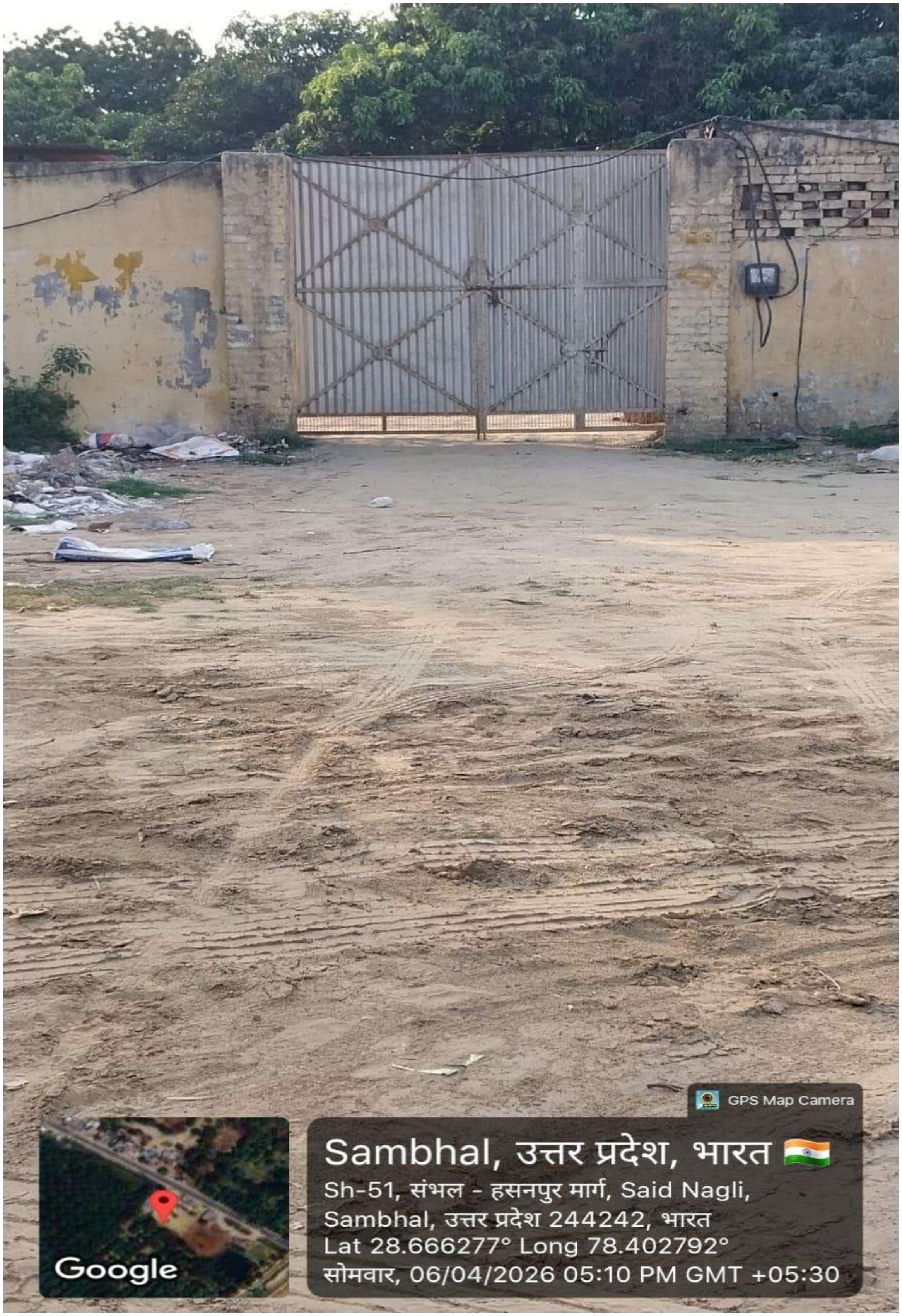
GPS Map Camera
Google
धवारसी, उत्तर प्रदेश, भारत
आदमपुर मार्ग, धवारसी, उत्तर प्रदेश 244242, भारत
Lat 28.58065° Long 78.395744°
सोमवार, 06/04/2026 12:14 PM GMT +05:30

GPS Map Camera
Chhevra, उत्तर प्रदेश, भारत
M967+m4j, बायपास मार्ग, Mohalla, Chhevra,
उत्तर प्रदेश 244242, भारत
Lat 28.660307° Long 78.362176°
सोमवार, 06/04/2026 12:57 PM GMT +05:30
Google

17


GPS Map Camera
Google
अमरोहा, उत्तर प्रदेश, भारत
सिटी मार्ग, उत्तर प्रदेश 244242, भारत, अमरोहा, उत्तर प्रदेश 244242, भारत
Lat 28.699432° Long 78.291147°
सोमवार, 06/04/2026 02:40 PM GMT +05:30

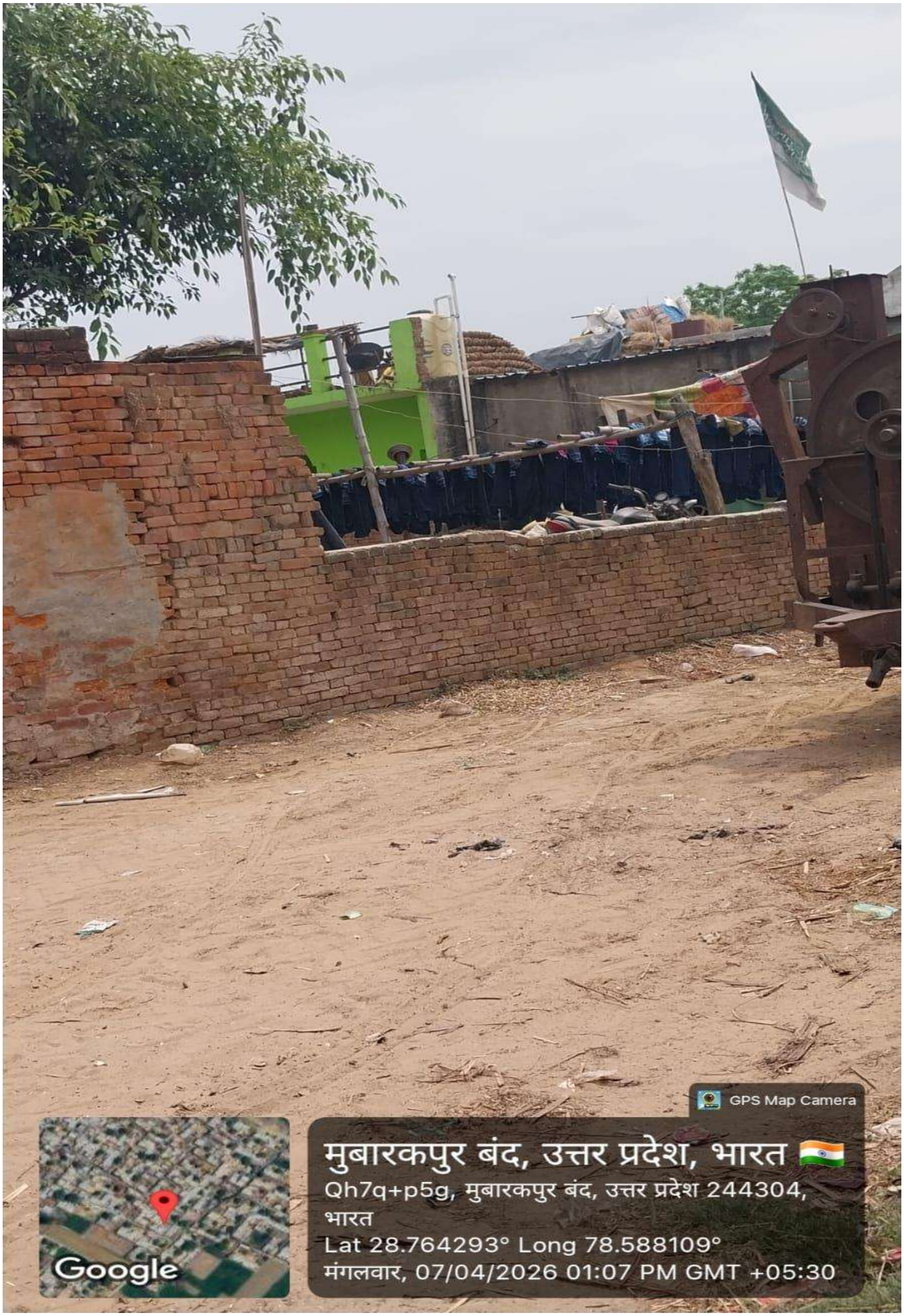
18

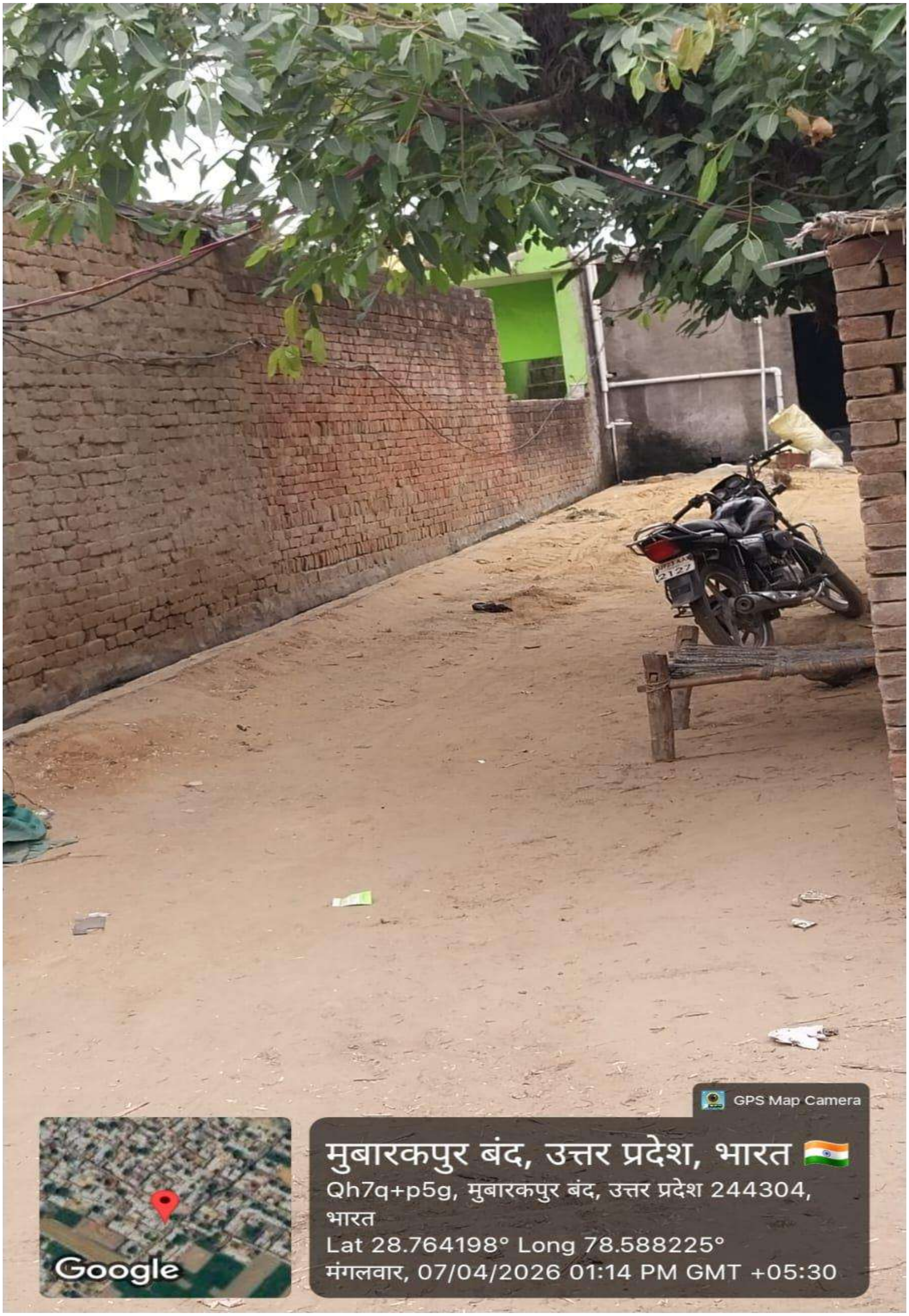

GPS Map Camera
Sambhal, उत्तर प्रदेश, भारत
Sh-51, संभल - हसनपुर मार्ग, Said Nagli,
Sambhal, उत्तर प्रदेश 244242, भारत
Lat 28.666277° Long 78.402792°
सोमवार, 06/04/2026 05:10 PM GMT +05:30
Google

GPS Map Camera
Google
उझारी, उत्तर प्रदेश, भारत
M982+q36, उझारी, उत्तर प्रदेश 244242, भारत
Lat 28.6667° Long 78.349593°
सोमवार, 06/04/2026 05:35 PM GMT +05:30

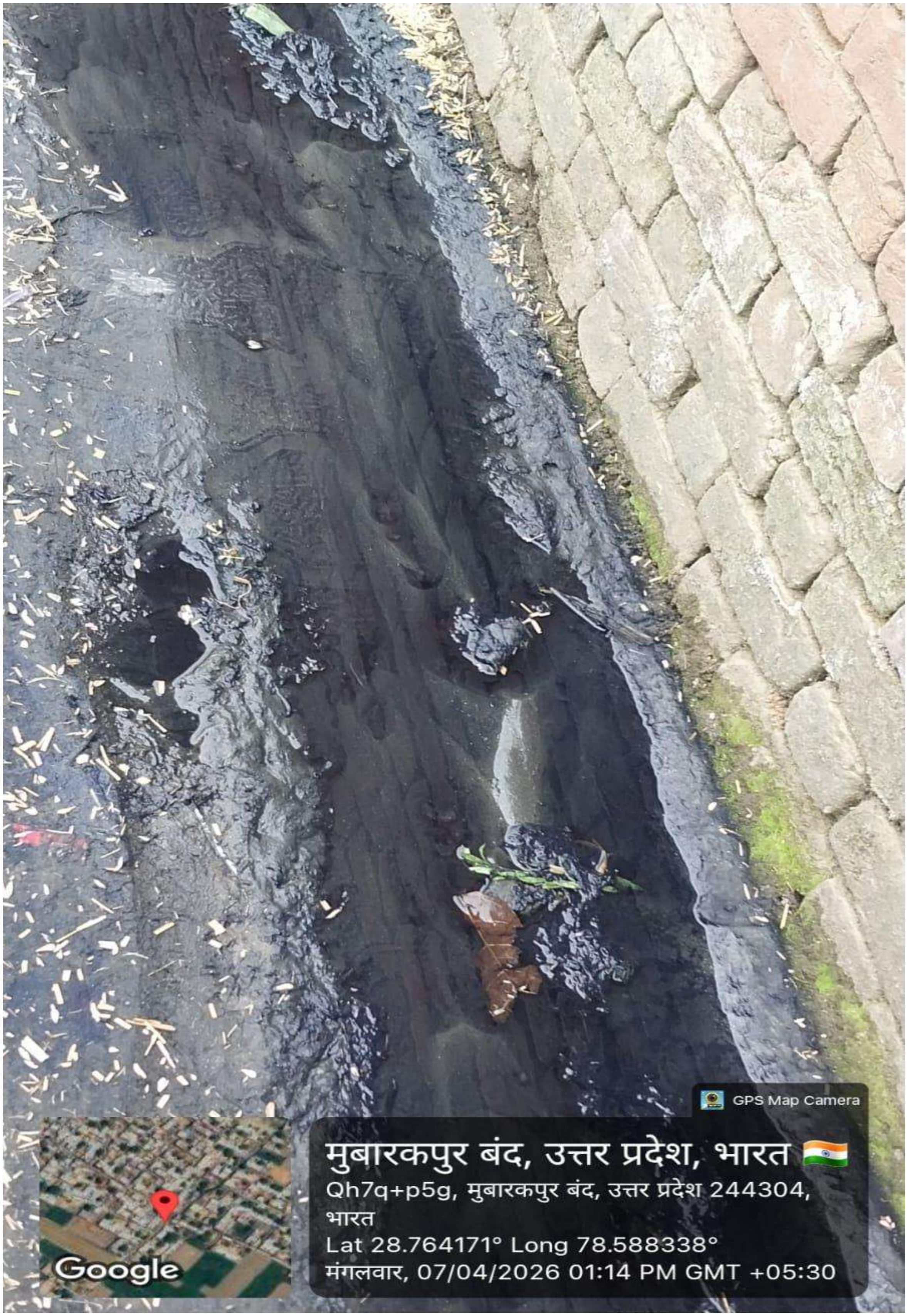
GPS Map Camera
उझारी, उत्तर प्रदेश, भारत
M982+q36, उझारी, उत्तर प्रदेश 244242, भारत
Lat 28.667428° Long 78.349191°
सोमवार, 06/04/2026 05:59 PM GMT +05:30
Google

21


GPS Map Camera
मुबारकपुर बंद, उत्तर प्रदेश, भारत
Qh7q+p5g, मुबारकपुर बंद, उत्तर प्रदेश 244304, भारत
Lat 28.764293° Long 78.588109°
मंगलवार, 07/04/2026 01:07 PM GMT +05:30
Google

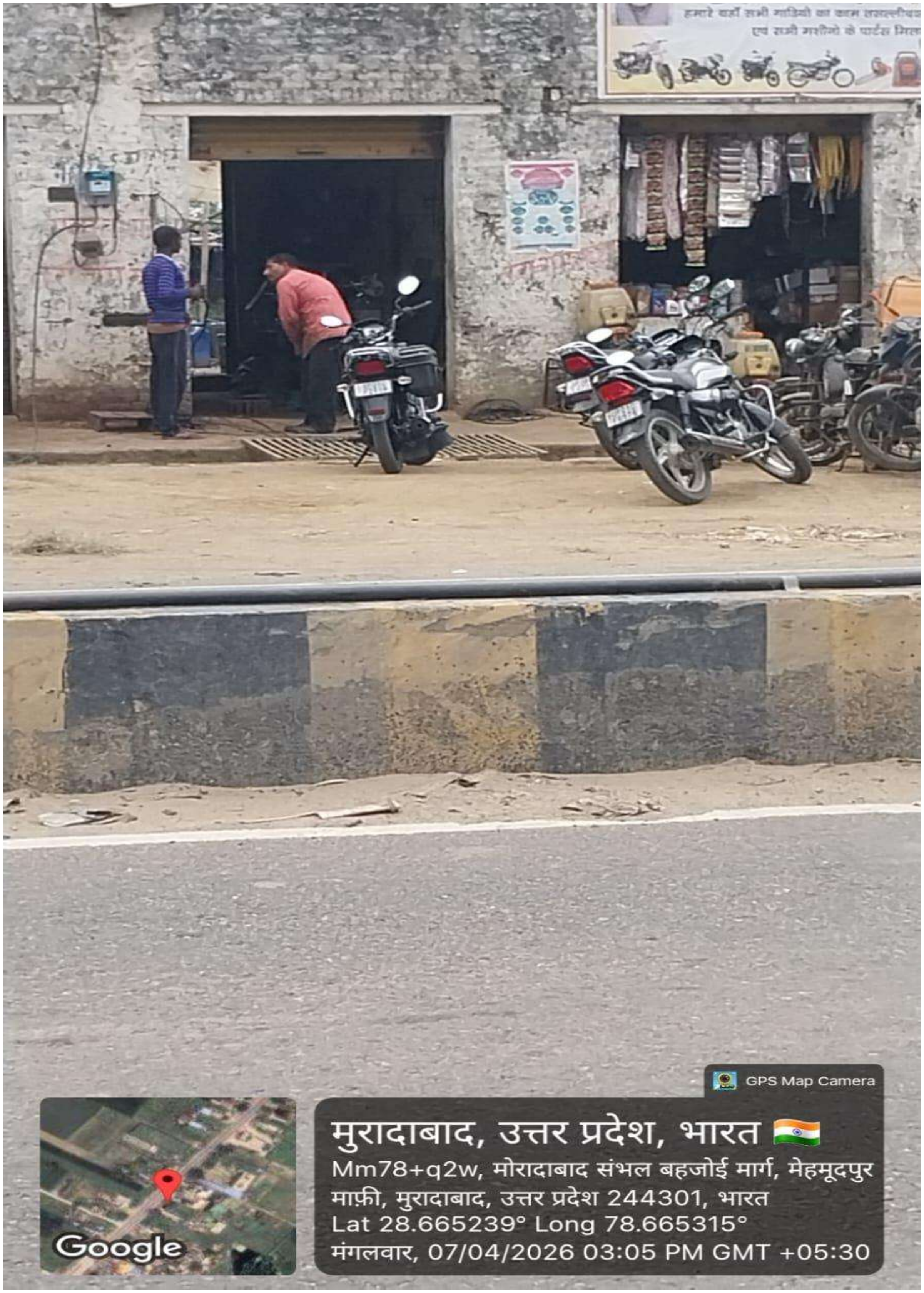

GPS Map Camera
मुबारकपुर बंद, उत्तर प्रदेश, भारत
Qh7q+p5g, मुबारकपुर बंद, उत्तर प्रदेश 244304, भारत
Lat 28.764198° Long 78.588225°
मंगलवार, 07/04/2026 01:14 PM GMT +05:30
Google

23


GPS Map Camera
मुबारकपुर बंद, उत्तर प्रदेश, भारत
Qh7q+p5g, मुबारकपुर बंद, उत्तर प्रदेश 244304, भारत
Lat 28.764171° Long 78.588338°
मंगलवार, 07/04/2026 01:14 PM GMT +05:30
Google

GPS Map Camera
मुबारकपुर बंद, उत्तर प्रदेश, भारत
Qh7q+p5g, मुबारकपुर बंद, उत्तर प्रदेश 244304, भारत
Lat 28.764143° Long 78.588405°
मंगलवार, 07/04/2026 01:15 PM GMT +05:30
Google

25


GPS Map Camera
मुरादाबाद, उत्तर प्रदेश, भारत
Mm78+q2w, मोरादाबाद संभल बहजोई मार्ग, मेहमूदपुर माफ़ी, मुरादाबाद, उत्तर प्रदेश 244301, भारत
Lat 28.665239° Long 78.665315°
मंगलवार, 07/04/2026 03:05 PM GMT +05:30
Google

26

Annexure A/2

4) 40013726006906

शिकायत दिनांक - 13-04-2026

शिकायत की स्थिति - **लंबित**

आवेदन विवरण - This is to inform you that 2 illegal Red category jeans dyeing unit is operational at Dhawarsi village under Amroha district causing water pollution by discharging untreated effluent underground derground through reverse borewell without any treatment.

it is to be noted that this trade of jeans dyeing required huge amount of groundwater which is extracted through illegal borewells.

Honourable NGT in its past several orders has asked uppcb to keep strict vigil on these polluting units but unfortunately all these units are still mushrooming at different villages of Amroha district without any fear of getting caught.

it is most respectfully submitted before you to kindly ensure strict action be taken against these polluting units by imposing environmental compensation and by disconnecting their electricity supply.

location of this dyeing unit. 28.579788, 78.394806 and 28.575483, 78.386496 , i have attached geotagged photographs of the dyeing units for reference.

6) 40013726006695

शिकायत दिनांक - 10-04-2026

शिकायत की स्थिति - **लंबित**

आवेदन विवरण - This is to inform you that 3 illegal jeans dyeing units are operational at Ujhari area under Amroha district without obtaining CTE, CTO and HWM from UPPCB causing water pollution .

kindly take note that all these units covered under red category and required huge amount of groundwater which is extracted through illegal borewells and same is being discharged untreated in drains and underground through reverse borewells.

honble NGT in its past several orders has asked uppcb to keep strict vigil but all of these polluting units are operating without any fear of getting caught.

it is most respectfully requested before you to kindly ensure strict action be taken against all these 3 units under water act by disconnecting their electricity and by imposing EDC as per guidelines of water act.

all the 3 geotagged locations mentioned below alongwith photographs of 3 units.

1.28.667325,78.349231

2. 28.660331,78.362318

3. 28.666645,78.349521

2) 40020526008180

शिकायत दिनांक - 19-04-2026

शिकायत की स्थिति - **लंबित**

आवेदन विवरण - This is to inform you that an illegal Red category jeans dyeing unit is operational at Mubarakpur Band area under Sambhal area of Moradabad , operating without obtaining CTE CTO and HWM from UPPCB and is extracting lacs of litres groundwater illegally and same is being discharged untreated without any treatment causing depletion of groundwater and pollution.

honourable NGT in its past several orders has asked UPPCB to keep strict vigil on these units but unfortunately all these units are mushrooming at different l9cations of Sambhal without any fear of getting caught.

it is therefore requested before URPCB Moradabad to kindly ensure strict action may be taken against these polluting dyeing units under water act and EP act by disconnecting their power supply and ensure EDC be imposed on these for polluting environment.

I have attached photographs of geological locations of the said unit.

28.764131,78.588229

29

1) 40013726007617

शिकायत दिनांक - 21-04-2026

शिकायत की स्थिति - **लंबित**

आवेदन विवरण - This is to inform you that an illegal Red category jeans dyeing unit is operational at Said Nagli, of Ujhari under Amroha District operational without obtaining CTE CTO and HWM from UPPCB and are discharging untreated effluent in drains flowing nearby causing environmental pollution.

NGT in its several orders has asked uppcb to keep strict vigil on these polluting units but unfortunately these units still operating and polluting without any fear of fitting caught.

it is requested before Uppcb to kindly take action under water act by imposing EDC as per Water act and by disconnecting its electricity.

I have attached picture with geological locations of the polluting jeans dyeing unit 28.666246,78.402765

30

5) 40020526007619

शिकायत दिनांक - 12-04-2026

शिकायत की स्थिति - **लंबित**

आवेदन विवरण - This is to inform you that an illegal Red category jeans dyeing unit is operational at Sirsi area of Sambhal operational without obtaining CTE CTO and HWM from UPPCB Moradabad and discharging untreated treated effluent in drains .

This concerned illegal dyeing unit is extracting groundwater illegally without any groundwater permissions.

NGT in its past several orders has asked to keep strict vigil on these polluters but infortunately these polluters operating without any fear of getting caught.

therefore it is requested before you to kindly ensure strict action be taken against the polluting unit under water act by disconnecting its electricity and by imposing EDC.

location of illegal dyeing unit

28.636335,78.646909

31

3) 400205260077 68

शिकायत दिनांक - 14-04-2026

शिकायत की स्थिति - **लंबित**

आवेदन विवरण - This is to inform you that an illegal Red category jeans dyeing unit is operational at Mehmoodpur Mafi area of Sambhal without obtaining CTE CTO and HWM from uppcb and is extracting several lakhs litres of groundwater through borewell and same is being discharged untreated treated in drains causing pollution.

it is to be noted that the trade of jeans dyeing is a water intensive trade and operating without UPPCB consent its is illegal under water act and EP act.

honourable NGT in its past orders has asked uppcb moradabad to keep strict vigil on these polluting units but these units are mushrooming in several areas of Sambhal without any fear of getting caught.

therefore ot is requested before uppcb moradabad to take appropriate action against these illegal dyeing units by imposing EDC under PPP and water and and by disconnecting their electricity.

I have provided its geological location as well as photo taken along.

28.665372,78.665129

T.C.
R.

facebook

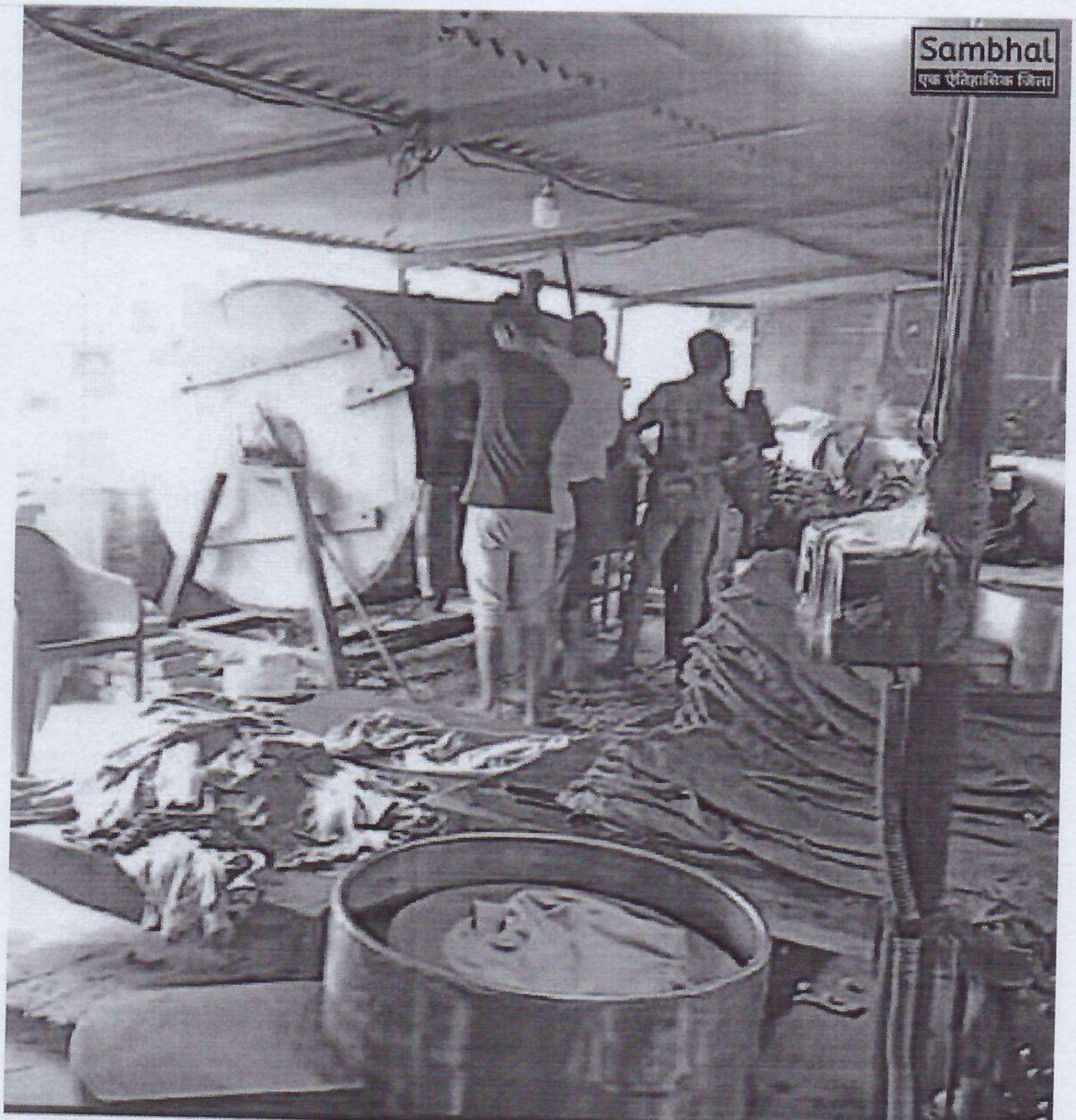
32 Annexure A/3

Log in

Sambhal एक ऐतिहासिक जिला's post

Sambhal एक ऐतिहासिक जिला
17 April at 22:45 ·

सम्भल के सिरसी में सिटी मजिस्ट्रेट की बड़ी कार्रवाई, सीलबंद सात जींस वॉशिंग बॉउलर दोबारा चलते हुए मिले, लाखों की पेंटे कमरे में रखवाकर लगाई सील,....
#sambhal #sirsi #WashingPlant #seals #seal #news



सम्भल के सिरसी में सिटी मजिस्ट्रेट की बड़ी कार्रवाई, सीलबंद सात जींस वॉशिंग बॉउलर दोबारा चलते हुए मिले, लाखों की पेंटे कमरे में रखवाकर लगाई सील,

103

7 shares

सिटी मजिस्ट्रेट ने जींस वॉशिंग प्लांट किया सील

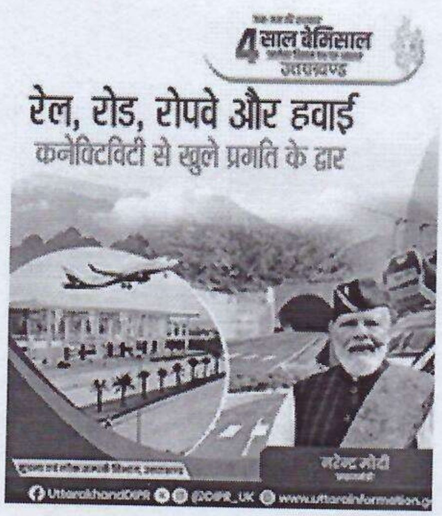
Apr 18, 2026 12:51 am IST

Newswrap | हिन्दुस्तान, संभल

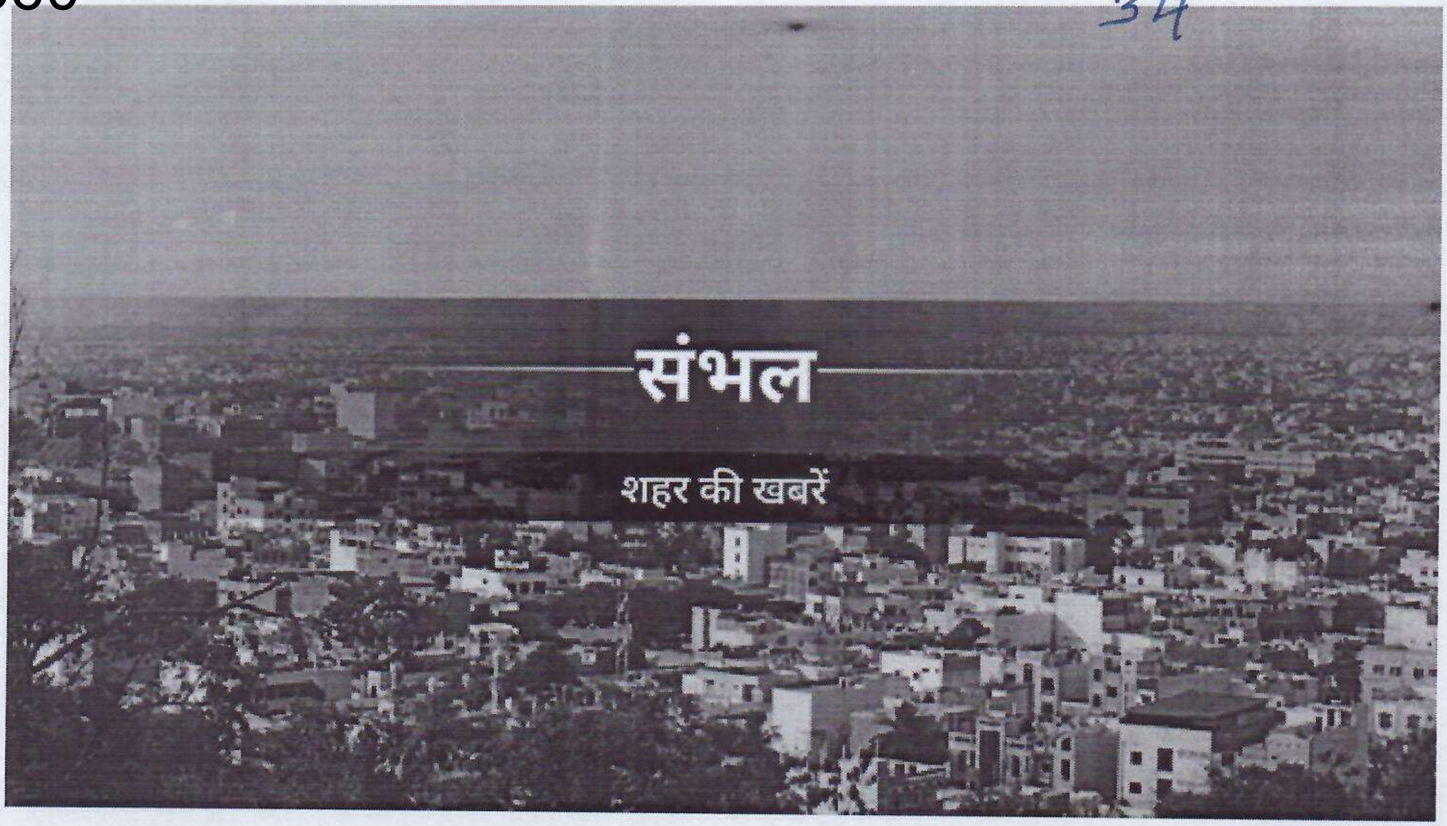
Preferred

Sambhal News - नगर पंचायत सिरसी में सिटी मजिस्ट्रेट सुधीर कुमार सोनी ने एसडी एंटरप्राइजेज जींस वॉशिंग प्लांट का निरीक्षण किया। प्लांट घनी आबादी में चल रहा था और यहां घरेलू गैस सिलेंडरों का व्यावसायिक उपयोग पाया गया। विद्युत आपूर्ति काटकर प्लांट को सील कर दिया गया। संचालक ने अनुमति के दस्तावेज पेश किए, लेकिन एनओसी अभी तक नहीं मिली थी।

Story continues below advertisement

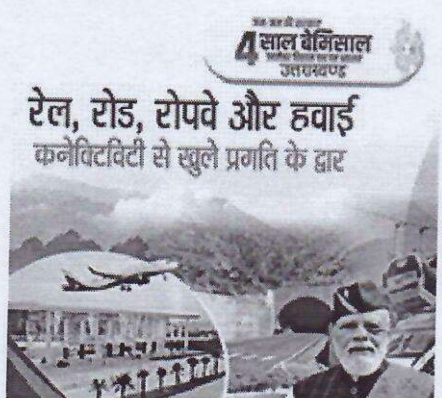


STEMLearn.AI



नगर पंचायत सिरसी में शुक्रवार को सिटी मजिस्ट्रेट सुधीर कुमार सोनी ने मोहल्ला शर्की में स्थित एसडी एंटरप्राइजेज जींस वॉशिंग प्लांट का निरीक्षण किया। जांच के दौरान पाया गया कि प्लांट घनी आबादी क्षेत्र में संचालित हो रहा था। मौके पर 5 में से 3 वॉशिंग मशीनें चलती हुई पाई गईं, जिनमें से एक मशीन घरेलू गैस सिलेंडर से गर्म की जा रही थी। निरीक्षण के समय लगभग 2000 जींस कपड़े मौजूद थे और 10 कर्मचारी कार्यरत पाए गए। संचालक रफीउल हसन ने बताया कि प्लांट का संचालन किया जा रहा है। हालांकि उन्होंने जीएसटी पंजीकरण, उद्यम पंजीकरण और अनापत्ति प्रमाणपत्रों के लिए किए गए आवेदन की प्रति प्रस्तुत की, लेकिन प्रदूषण नियंत्रण बोर्ड और भू-गर्भ जल विभाग की एनओसी अभी तक प्राप्त नहीं हुई थी।

Story continues below advertisement



जांच में 5 घरेलू गैस सिलेंडरों का व्यावसायिक उपयोग पाया गया, जिस पर पूर्ति निरीक्षक ने आवश्यक वस्तु अधिनियम के तहत कार्रवाई की। इसके बाद विद्युत आपूर्ति काट दी गई और लगभग 1000 सूखी जींस को सील कर दिया गया। शेष सामग्री जैसे 1000 गीली जींस, मशीनें और जनरेटर को गुलाब हसन की सुपुर्दगी में दिया गया।सिटी मजिस्ट्रेट सुधीर कुमार सोनी ने बताया कि जब तक सक्षम अनुमति नहीं मिलती, प्लांट का संचालन पूरी तरह बंद रहेगा। बिजली आपूर्ति कटवाकर प्लांट को सील कर दिया गया।

Story continues below advertisement

लेखक के बारे में
Hindustan

हिन्दुस्तान भारत का प्रतिष्ठित समाचार पत्र है। इस पेज पर आप उन खबरों को पढ़ रहे हैं, जिनकी रिपोर्टिंग अखबार के रिपोर्टरों ने की है।
...और पढ़ें

Sambhal News Sambhal Latest N | लेटेस्ट **Hindi News**, बॉलीवुड न्यूज, बिजनेस न्यूज, टेक, ऑटो, करियर, और

YOU MAY LIKE

PROMOTED LINKS BY TABOOLA

36

Annexure A/4

दूरभाष व फैक्सः (01342) 260434
ई–मेल :– robijnaur@uppcb.in

उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड

क्षेत्रीय कार्यालयः महर्षि दयानन्द नगर, निकट सैण्टमेरी स्कूल, आदमपुर–चक्कर रोड, बिजनौर–246701

सन्दर्भ सं0 : 1528/J-8/शिकायत-2026

दिनांक : 30-03-2026

सेवा में,

मुख्य पर्यावरण अधिकारी (वृत्त–7)
उ0प्र0 प्रदूषण नियन्त्रण बोर्ड,
लखनऊ।

विषय–मौ0 रिजवान द्वारा संचालित डेनिम जीन्स वांशिग प्लांट, अब्दुल्ला कॉलोनी, हसनपुर, जनपद–अमरोहा के विरूद्ध जल (प्रदूषण निवारण तथा नियन्त्रण) अधिनियम–1974 की धारा–33ए के अन्तर्गत कार्यवाही किये जाने के संबंध में।

महोदय,

कृपया उपरोक्त विषयक आई0जी0आर0एस0 ऑनलाइन सन्दर्भ सं0–40013726003856 के माध्यम से श्री वरूण गुलाटी पुत्र श्री राजेन्द्र प्रसाद निवासी ए–66, गणेश नगर, तिलक नगर, नई दिल्ली द्वारा हसनपुर, जनपद–अमरोहा क्षेत्र में स्थापित जीन्स डाईंग यूनिट के विरुद्ध की गयी शिकायत के संदर्भ में क्षेत्रीय कार्यालय के अधिकारियों द्वारा मौहम्मद रिजवान द्वारा अब्दुल्ला कॉलोनी, हसनपुर, जनपद–अमरोहा में संचालित इकाई का निरीक्षण दिनांक–25.03.2026 को किया गया। उक्त निरीक्षण के दौरान इकाई में डेनिम जीन्स की वाशिंग केमिकल्स के माध्यम से किया जाता पाया गया तथा जिन्स पर स्प्रेगन के माध्यम से साईनिंग का कार्य किया जाता पाया गया।

इकाई की औद्योगिक प्रक्रिया से जनित उत्प्रवाह को बिना शुद्धिकृत किये कच्ची नाली में निस्तारित किया जाता पाया गया। निरीक्षण के दौरान एकत्र किये गये नमूने में प्रचालक मानकों से अधिक पाये गये हैं।

प्रकरण की गंभीरता को दृष्टिगत रखते हुये इकाई मौहम्मद रिजवान द्वारा अब्दुल्ला कॉलोनी, हसनपुर, जनपद–अमरोहा में संचालित वांशिग प्लांट के द्वारा राज्य बोर्ड से सहमति प्राप्त किये बिना संचालन किये जाने के दृष्टिगत इकाई विरूद्ध जल (प्रदूषण निवारण तथा नियन्त्रण) अधिनियम–1974 की धारा–33ए के अन्तर्गत विधिक कार्यवाही किये जाने की संस्तुति सहित आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित है।
संलग्नक–यथोपरि।

भवदीय,

(हस्ताक्षर)

(जी0सी0आर्या)
क्षेत्रीय अधिकारी

प्रतिलिपि–

1–जिलाधिकारी महोदया, अमरोहा को इस अनुरोध के साथ प्रेषित है कि उक्त कार्यवाही को दृष्टिगत रखते हुये आई0जी0आर0एस0 ऑनलाइन सन्दर्भ सं0–40013726003856 के माध्यम से प्राप्त शिकायत को पोर्टल से निक्षेपित कराने हेतु सम्बन्धित को निर्देशित करना चाहें।
2–श्री वरूण गुलाटी पुत्र श्री राजेन्द्र प्रसाद निवासी ए–66, गणेश नगर, तिलक नगर, नई दिल्ली।

(हस्ताक्षर)

क्षेत्रीय अधिकारी
वप्र

आई0जी0आर0एस0 ऑनलाइन सन्दर्भ सं0–40013726003856 के माध्यम से श्री वरूण गुलाटी पुत्र श्री राजेन्द्र प्रसाद निवासी ए–66, गणेश नगर, तिलक नगर, नई दिल्ली द्वारा हसनपुर, जनपद–अमरोहा क्षेत्र में स्थापित जीन्स डाईंग यूनिट के विरूद्ध की गयी शिकायत के संबंध में निरीक्षण आख्या।

उपरोक्त सन्दर्भित स्थल का निरीक्षण अधोहस्ताक्षरकर्ताओ द्वारा दिनांक–25.03.2026 को किया गया। निरीक्षण के समय मौहम्मद रिजवान इकाई प्रतिनिधि के रूप में उपस्थित थे। निरीक्षण आख्या निम्नवत् है :–

1–उक्त इकाई का संचालन मौहम्मद रिजवान द्वारा अब्दुल्ला कॉलोनी, हसनपुर, जनपद–अमरोहा में किया जा रहा है। निरीक्षण के समय इकाई में वांशिग, डेनिम सॉफ्टनिंग एवं साइनिंग का कार्य होता पाया गया।

2–इकाई के स्थल से दक्षिण–पूरब दिशा में लगभग 95 मीटर की दूरी पर अब्दुल्ला कॉलोनी की आबादी, दक्षिण दिशा में लगभग 220 मीटर की दूरी पर कॉलेज, पूरब दिशा में लगभग 130 मीटर की दूरी पर इण्टर कॉलेज, उत्तर–पश्चिम दिशा में लगभग 340 मीटर की दूरी पर हसनपुर की आबादी स्थित है।

3–उक्त इकाई द्वारा कच्चे माल के रूप में जल, वांशिग कैमिकल्स, सॉफ्टनिंग कैमिकल्स इत्यादि का प्रयोग करते हुये डेनिम जीन्स की वाशिंग एवं सॉफ्टनिंग का कार्य किया जाता है। उक्त के अतिरिक्त डेनिम जीन्स पर स्प्रे गन के माध्यम से साइनिंग का कार्य भी किया जाता है। इकाई में डेनिम जीन्स की वाशिंग हेतु 08 नं0 मशीन, 01 नं0 सॉफ्टनिंग मशीन एवं स्प्रे गन के माध्यम से साइनिंग हेतु 01 नं0 चैम्बर स्थापित है।

4–उक्त इकाई में जल का प्रयोग घरेलू एवं वाशिंग प्रकिया हेतु किया जाता है। घरेलू प्रकिया से जनित उत्प्रवाह का निस्तारण सेप्टिक टैंक के माध्यम से किया जाता है। वाशिंग प्रकिया से जनित उत्प्रवाह को बिना शुद्धिकृत किये सीधे कच्ची नाली के माध्यम से निस्तारित किया जाता है।

5–निरीक्षण के समय इकाई वाशिंग प्रक्रिया से जनित उत्प्रवाह इकाई परिसर के बाहर निस्तारित होता हुआ पाया गया। इकाई परिसर से बाहर निस्तारित हो रहे उत्प्रवाह का 01 नं0 नमूना एकत्र एवं सील कर विश्लेषण हेतु क्षेत्रीय कार्यालय की प्रयोगशाला से विश्लेषित कराया गया। प्राप्त विश्लेषण आख्या के अनुसार प्रचालकों का मान निर्धारित मानकों से अधिक पाये गये। विश्लेषण आख्या संलग्न है।

6–उक्त इकाई में वैकल्पिक विद्युत आपूर्ति हेतु 40 के0वी0ए0 क्षमता का डी0जी0सैट स्थापित है, जिस पर ध्वनि आवरण व्यवस्था एवं निर्धारित मानको के अनुरूप चिमनी की व्यवस्था नही की गयी है तथा इकाई में वाष्प जनन हेतु कोई ब्वॉयलर स्थापित नहीं पाया गया।

अतः उपरोक्त परिपेक्ष्य में उक्त इकाई को नियमानुसार नोटिस प्रेषित किये जाने हेतु आख्या आपके अवलोकनार्थ एव अग्रिम आवश्यक कार्यवाही हेतु प्रस्तुत।

Rajni Kumar 30/03/26
(रजनी कुमार)
फील्ड सहायक

30/03/26
(आशीष शर्मा)
अवर अभियन्ता

सहा0पर्या0अभियन्ता

38

REGIONAL LABORATORY BIJNOR,

Uttar Pradesh Pollution Control Borad,
Maharshi Dayanand Nagar, near St. Mary's School, Adampur-Chakkar road,
Bijnor-246701, Phone: (01342) 260434; E-Mail ID-robijnaur@uppcb.in

TEST REPORT: WATER LABORATORY (WASTE WATER)

S.No. WRB-86/2026

Dt. of compilation of test report. 30/03/26

Period of testing 26/03/2026 – 30/03/202

1- Name and Address of Industry/S.T.P.: Washing Unit Run by Md. Rizwan Hasanpur, Amroha (28.7162985) (78.295207)

2- Type of Sample (Grab/Composite/Integrated): Grab

3- Sample Collected by: Ashish Sharma (JE), Rajni kumar (FA)

4- Colour & Odour: Light Yellowish & Unpleasant

5- Quantity & Packing (Plastic Jericane/Any Other): 2lt. Plastic Jerricane

6- Date & time of Sample Collection: 25/03/2026 & 05:00 pm

7- Industry Representative Mr. Md. Rizwan (Owner)

8- Date of Sample receipt in Laboratory: 25/03/2026

9- Method of analysis........... APHA, AWWA, WEF, 24th Edition, 2023; IS 3025 (Part-44): for BOD

क्रम सं0 / S.No.	पैरामीटर /Parameter	इकाई/Unit	Results एकत्रण स्थल Sampling Point (Water discharging from Unit) (Untreated - Outside premises)
1.	पी. एच/pH, 4500 H⁺ B Electrometric Method	-	4.8
2.	सस्पेण्डेड सॉलिड/Suspended Solids, 2540 D Total Suspended Solids dried at 103-105° C	मिग्रा/ली./mg/l	190
3.	डिजॉल्वड सॉलिड/Dissolved Solids, 2540 C Total Dissolved Solids dried at 180° C	मिग्रा/ली./mg/l	2340
4.	बी.ओ.डी./B.O.D., 3 day 27° C IS 3025 (Part 44): 1993 Bio chemical Oxygen Demand	मिग्रा/ली./mg/l	400
5.	सी.ओ.डी./COD, 5220 B Open Reflux Method	मिग्रा/ली./mg/l	1280
6.	Other parameter 1: .... 2: 3:		

Reference: (1) General Standards for Discharge of Environmental Pollutants are Part-A : Effluents (Schedule-VI) The Environment (Protection) Rules, 1986 Source: http;//cpcb.nic.in/General Standards.pdf;
(2) Besides these standards, refer EPA standards for specific industry Source: cpcb.nic.in/Industry_Specific_ Standards.php
(3) All parameter are in mg/l except, pH, TC & FC, Colour & Odour.

परीक्षणकर्ता के हस्ताक्षर/Analysed by...... (signature) 30.03.26

(signature) 30/3/26

अधिकृत हस्ताक्षरकर्ता/Authorised Signatory

G.C.(signature) 30/3/26

क्षेत्रीय अधिकारी, क्षेत्रीय प्रयोगशाला/R.O. Regional Laboratory

Note: 1- The results in the Test Report relate only to the items tested.
2- The report shall not be reproduced - except in full, without the written permission of laboratory.
3- The test report pertains to the sample as received in Lab.

39

क्षेत्रीय कार्यालय
उ0प्र0 प्रदूषण नियंत्रण बोर्ड
1–ए/आई.एन.एस.–1, आवास विकास कालोनी, बौद्ध विहार,
दिल्ली रोड, मुरादाबाद
ई–मेल : romoradabad@uppcb.in, दूरभाष : 0591–2972012

पत्र संख्या : 390 /एस–16/जनरल दिनांक:27.02.2026

सेवा में,

जिलाधिकारी महोदय,
मुरादाबाद।

विषय : **जन सुनवाई, समन्वित शिकायत निवारण प्रणाली संदर्भ सं0 40013526004359 के माध्यम से मैसर्स गुलाब–18 जीन्स इण्डिया, ग्राम हाथीपुर चित्तू, कुन्दरकी, तहसील बिलारी, जनपद मुरादाबाद के संचालन से हो रहे जल प्रदूषण के विरूद्ध श्री वरूण गुलाटी पुत्र श्री राजेन्द्र प्रसाद द्वारा प्रेषित शिकायत के संबंध में।**

महोदय,

कृपया उपरोक्त विषयक जन सुनवाई, समन्वित शिकायत निवारण प्रणाली के माध्यम से मैसर्स गुलाब–18 जीन्स इण्डिया, ग्राम हाथीपुर चित्तू, कुन्दरकी, तहसील बिलारी, जनपद मुरादाबाद के संचालन से हो रहे जल प्रदूषण के विरूद्ध श्री वरूण गुलाटी पुत्र श्री राजेन्द्र प्रसाद द्वारा प्रेषित शिकायत का संदर्भ ग्रहण करना चाहें। तत्क्रम में सादर अवगत कराना है कि शिकायती प्रकरण पर स्थलीय निरीक्षण इस कार्यालय द्वारा दिनांक 18.02.2026 को किया गया तथा इस कार्यालय के पत्रांक 380/एस–16/जनरल दिनांक 27.02.2026 के माध्यम से संचालित इकाई मैसर्स गुलाब–18 जीन्स इण्डिया, ग्राम हाथीपुर चित्तू, कुन्दरकी, तहसील बिलारी, जनपद मुरादाबाद के विरूद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा 33ए के अन्तर्गत कार्यवाही किये जाने हेतु मुख्य पर्यावरण अधिकारी (वृत्त–7), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को पत्र प्रेषित किया गया।

प्रेषित पत्र एवं आख्या की छायाप्रति संलग्न कर इस अनुरोध के साथ प्रेषित कि संदर्भित जन सुनवाई, समन्वित शिकायत निवारण प्रणाली को पोर्टल से निक्षेपित किये जाने हेतु कृपया सम्बन्धित को निर्देशित करना चाहें।

भवदीय

संलग्नक – यथोपरि।

27/02/26
(देव कुमार गुप्ता)
क्षेत्रीय अधिकारी

प्रतिलिपि :

1. नोडल प्रभारी, आई.जी.आर.एस, कलैक्ट्रेट, मुरादाबाद को सूचनार्थ प्रेषित।
2. शिकायतकर्ता श्री वरूण गुलाटी पुत्र श्री राजेन्द्र प्रसाद, ए–66, प्रथम तल, गणेश नगर, तिलक नगर को सूचनार्थ।

27/02/26
क्षेत्रीय अधिकारी

40

जनसुनवाई, समन्वित शिकायत निवारण प्रणाली के संदर्भ सं0 40013526004359 के माध्यम से मैसर्स गुलाब–18 जीन्स इण्डिया, ग्राम हाथीपुर चित्तू, कुन्दरकी, तहसील बिलारी, जनपद मुरादाबाद के संचालन से हो रहे जल प्रदूषण के विरुद्ध श्री वरुण गुलाटी पुत्र श्री राजेन्द्र प्रसाद द्वारा प्रेषित शिकायत के संबंध में निरीक्षण आख्या :–

उपरोक्त विषयक जनसुनवाई, समन्वित शिकायत निवारण प्रणाली के माध्यम से प्राप्त शिकायती प्रकरण में संदर्भित इकाई का निरीक्षण अधोहस्ताक्षरकर्ताओं द्वारा दिनांक 18.02.2026 को किया गया। निरीक्षण के समय इकाई प्रतिनिधि के रुप में मो0 सलमान (मो0 नं0 – 9720057567) उपस्थित थे। निरीक्षण आख्या निम्नवत है–

1. उक्त इकाई/वॉशिंग प्लांट मैसर्स गुलाब–18 जीन्स इण्डिया अक्षांश 28.690631, देशांतर 78.822931 पर ग्राम हाथीपुर चित्तू, कुन्दरकी, तहसील बिलारी, जनपद मुरादाबाद में मो0 सलमान द्वारा संचालित है।
2. निरीक्षण के समय इकाई में 03 वॉशिंग मशीन, 01 ड्रायर, 01 ड्राइंग टम्बलर, 01 कम्प्रेशर, 01 हाइड्रो, 01 ढोल एवं 01 नग बिना कैनोपी डी.जी. सेट स्थापित पाया गया। इकाई/वॉशिंग प्लांट में कपडो पर वॉशिंग पाउडर, ब्लीचिंग एजेंट, नील, सॉफ्टनर आदि का प्रयोग कर वॉशिंग, ड्राइंग का कार्य किया जाता है।
3. उक्त इकाई/वॉशिंग प्लांट में वॉशिंग प्रकिया से जनित उत्प्रवाह के शोधन हेतु उत्प्रवाह शुद्धिकरण संयंत्र (ई0टी0पी0) स्थापित नही पाया गया। निरीक्षण के दौरान जनित प्रदूषित उत्प्रवाह को बिना शुद्धिकृत किये सीधे नाली के माध्यम से निस्तारित कर दिया जाता है।
4. निरीक्षण के दौरान इकाई/वॉशिंग प्लांट में वॉशिंग प्रकिया से जनित उत्प्रवाह का नमूना एकत्र कर विश्लेषण हेतु क्षेत्रीय कार्यालय की प्रयोगशाला में विश्लेषण कराया गया (छायाप्रति संलग्न)। विश्लेषण आख्यानुसार जल में प्रदूषणकारी प्रचालकों की मात्रा मानकों के अनुरुप नही पायी गयी।
5. उपस्थित प्रतिनिधि मौ0 कामिल द्वारा इकाई के संचालन हेतु 18 किलोवॉट का विद्युत संयोजन तथा वैकल्पिक विद्युत आपूर्ति हेतु 01 नग बिना कैनोपी 62.5 के0वी0ए0 डी.जी. सेट स्थापित पाया गया।
6. उक्त इकाई/वॉशिंग प्लांट के पूरब दिशा में गजीपुरा दूरी लगभग 1000 मी0, पश्चिम दिशा में कृषि भूमि, उत्तर दिशा में ग्राम चिडियाठेर दूरी लगभग 800 मी0 तथा दक्षिण दिशा में ग्राम हाथीपुर चित्तू दूरी लगभग 480 मी0 पर स्थित है।
7. निरीक्षण के समय प्रतिनिधि द्वारा वाणिज्य कर विभाग का पंजीयन सं0 09AWXPJ2915J1ZX प्रस्तुत किया गया।
8. उक्त इकाई राज्य बोर्ड से संचालनार्थ सहमति जल/वायु प्राप्त किये बिना संचालित है।

उपरोक्त तथ्यो को दृष्टिगत रखते हुए इकाई के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा 33ए के अन्तर्गत नियमानुसार अग्रिम आवश्यक कार्यवाही किये जाने की संस्तुति सहित आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रस्तुत है।

(राजेन्द्र लाल)
जे0एल0ए0

26/02/26
(अमित कुमार यादव)
अवर अभियन्ता

सहायक पर्यावरण अभियन्ता/क्षेत्रीय अधिकारी महोदय

26/02/26

27/02/26

41

REGIONAL LABORATORY MORADABAD
UTTAR PRADESH POLLUTION CONTROL BOARD
1-A/L.N.S.-1, Avas Vikas Colony, Buddha Vihar, Delhi Road, Moradabad

TEST REPORT: WASTE WATER LABORATORY

Ref No: 35876698/Moradabad/2026 Date:27/02/2026

1- **Name of Industry:** GULAB 18 JEANS INDIA, VILLAGE HATHIPUR CHITTU KUNDARKI
2- **Address of Industry:** VILLAGE HATHIPUR CHITTU KUNDARKI
3- **District:** Moradabad
4- **Description about sampling point:** By Pass
5- **Type of Sample (Grab/Composite Integrated):** Grab
6- **Sample Collected By:** Mr. Amit Yadav, JE & Mr. Rajendra Lal JLA
7- **Colour and Odour:** Bluewies Slightly
8- **Quantity and Packing:** 2 Lt.
9- **Date of Sample Collection:** 18/02/2026
10- **Analyis Indented by:** RO Moradabad
11- **Date of sample receipt in Lab:** 18/02/2026
12- **Period of Analysis:** 18/02/2026 to 23/02/2026
13- **ULR Number:** TC1667826000000122F
14- **Sampling Plan/Ref. No.:** 35876698
15- **Sampling Method Ref.:** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	9.21	5.5-9.0	02-12
2	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	118.0	100.0	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	1282	-	10- 50000 mg/l
4	BOD, 3 days at 27 °C IS 3025 (Part 44): 1993	mg/l	85.0	30.0	1.0 -1000 mg/l
5	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	320.0	250.0	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI) The Environment (Protection) Rules 1986 source www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note: 1 The results in the Test Report relate only to the items tested. 2 The report shall not be reproduced except in full, without the written permission of laboratory. 3 The test report pertains to the sample as received in Lab

Remark: NA

T. S.

Analysed by-
[Rajni Raj(JRF), Iram Warsi(JRF), Atul Kumar(JRF)]

Anil Kumar Vishwakarm Authorized by Digitally signed by Anil Kumar Vishwakarma

Deokumar Gupta Digitally signed by Deokumar Gupta